

FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations , 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIAN INDUCTIONS CASTINGS PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	INDIAN INDUCTIONS CASTINGS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09 th JANUARY, 1981 (09.01.1981)
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, DELHI
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1981PTC011242
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	45, GOLF LINKS, ARCHBISHOP, MAKARIOS MARG, NEW DELHI -110003
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02 ND APRIL, 2025
7	NEME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL:rdshivam@yahoo.co.uk MOBILE:9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8	LAST DATE FOR SUBMISSION OF CLAIMS	01 st May, 2025

Notice is hereby given that the Indian Inductions Castings Private Limited has commenced Voluntary Liquidation on 02nd April, 2025.

The stakeholders of Indian Inductions Castings Private Limited are hereby called upon to submit a proof of their claims, on or before 01st May, 2025 , to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Rajesh Dhawan)
(Liquidator)

Date: 02/04/2025
Place: Amritsar